


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23/06/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another  
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	For T. K. Bhaskar Keerthi Krishna Priyadarshini N Abhinav D.	Counsel for Petitioner	

**ORDER**

Counsel for petitioner present and stated that the matter is almost settled and the parties are holding discussions in relation to the properties under dispute. They prayed for time to make final submissions in regard to the settlement. Counsel for respondent called but absent. Counsel for the petitioner is directed to inform the next date of hearing to the other side. Time is enlarged at request. Put up on 30.05.2018.

-sr-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sr-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)